

HAL starts groundwork to produce military helicopter

MANASH PRATIM BHUYAN
New Delhi, March 1

IN AN AMBITIOUS project with strategic significance, aerospace major Hindustan Aeronautics (HAL) has started groundwork to produce a 10 to 12 tonne attack helicopter by 2027 which will be comparable with some of the best medium-lift military choppers globally like the Apache of the Boeing.



Chairman and managing director of HAL R Madhavan said the aim of the mega project is to stop import of more than ₹4 lakh crore worth of military helicopters for the three services in the coming years.

In an interview, Madhavan said the HAL has completed the preliminary design of the helicopter and that initial plan is to produce at least 500 units with the first prototype set to be ready by 2023 if the government gives the go ahead to the project this year.

"One major project we are focusing on is to produce a helicopter in 10 to 12 tonne category to replace the Mi-17 fleet. It will be an indigenous platform with the potential to manufacture around 500 helicopters. It will stop import of more than ₹4 lakh crore worth of platforms from foreign countries," he said. Madhavan said an amount of ₹9,600 crore will be required for design as well as to produce the prototype of the helicopter.

"If we get the approval in 2020, we will be able to manufacture the first chopper by 2027. We are looking at producing at least 500 helicopters of the variant. It will be a major project we are working on," he said. A military expert described the project as the biggest by the HAL after development of the Tejas military aircraft.

"We have done the preliminary design. We have also been in discussion with the Air Force and the Navy. The 10-12 tonnes category will have two basic structures on similar platforms. The naval version will have different dimension compared to the one for the Army and the Air Force," Madhavan said on the proposed mega project.

"Like the LCH (Light Combat Helicopter) we developed from the Dhruv platform, a similar variant of 10-12 tonnes category can be produced to make it an Apache equivalent," said Madhavan.

The helicopter will be powered by twin engines and will feature blade folding option for ship deck operations. The planned roles for the helicopter will be to support air assault, air transport, combat logistics and combat search and rescue. The chopper will also have a very superior weapons package. Madhavan said the helicopter will

BPCL valuation high, evaluating bid: Anil Agarwal

PRESS TRUST OF INDIA
New Delhi, March 1

MINING BARON ANIL Agarwal, who was among the first to evince interest in bidding for Bharat Petroleum (BPCL), says valuation of the firm is too high and his company Vedanta will evaluate bidding for it when the final bid document is out.

At the close of trading on Friday, BPCL had a market capitalisation of ₹92,464.40 crore. At this price, the government's ₹52.98% stake that is being sold in the country's largest privatisation exercise is worth about ₹49,000 crore.

The acquirer will also be required to make an open offer for another 26% stake from minority shareholders which will cost another ₹24,000 crore.

"We certainly are interested in bidding but the valuations are too high," Agarwal said here. "The bid document is not yet out and we will carefully evaluate bidding once the offer document is out."

He said share price has moved up 40-50% since the time the government announced its plan to sell stake in November last year.

"There are lot of synergies BPCL has with our business. I am the largest private oil producer in the country" and BPCL has refineries to process it and a network of petrol pumps to sell fuel produced from it, he said. "We will evaluate bidding (for BPCL), let's see."

The government plans to sell its entire 52.98% stake in BPCL that will give buyers ready access to 14% of India's oil refining capacity and about one-fifth of the fuel market share in the world's fastest-growing energy market.

"We are in oil business. We produce 30% oil and gas of the country and this has natural synergies with BPCL," Agarwal said.

A two-stage bidding process is to be followed for privatisation of BPCL, wherein request for proposal or RFP in the first stage will be followed by due diligence-cum-bidding by qualified bidders in the second phase.

Privatisation of BPCL is essential for meeting the record ₹2.1 lakh crore target finance minister Nirmala Sitharaman has set from disinvestment proceeds in the Budget for 2020-21 fiscal that starts April.

Careers

GUJARAT VIDYAPITH - AHMEDABAD - 380 014
Corrigendum/Extension of Date
Under the Employment Notification No. 10/2019-20 & Advt. No. 11/2019-20 of Gujarat Vidyapith, the last date of submission of online application is extended till 23-03-2020 up to 05:30 PM and last date of receipt of hard copy of online application along with all enclosures (only by R.P.A.D.) is extended till 30-03-2020. Also, Category - C and Category - D & E are included in the online application in case of respective PwBD posts. For More instructions/updates candidates are requested to visit the website of the Gujarat Vidyapith.
Date : 26/02/2020 **I/c. Registrar**

LIC
India's biggest and the most trusted Life Insurer
Life Insurance Corporation of India
invites application from enthusiastic and dynamic young graduates to join as
Assistant Engineers
(Civil/ Electrical/ Structural/ MEP/ Architect)
AND
Assistant Administrative Officers (AAOs)
(Chartered Accountant/ Actuarial/ Legal/ Rajbhasha / Information Technology)
Total Number of Vacancies: 218
Selected candidates will have unparalleled avenues for growth and learning with LIC, the largest life insurer and one of the strongest financial institutions of the country.
Salary & Perquisites offered are at par with the best in Public Sector Financial Institutions.
Schedule of events shall be as under:

Online Registration/ Payment of fee	From 25/02/2020 to 15/03/2020
Likely date of Online preliminary examination	4th April 2020

Detailed employment notification is placed on our website www.licindia.in under "Careers".
Date : 02.03.2020 **Executive Director (Personnel)**

SBI STATE BANK OF INDIA
RASMECC, Ground Floor, State Bank Building, English Church Road, Palghat, District: Palakkad, Pincode - 678003

E-AUCTION SALE NOTICE
SALE OF IMMOVABLE ASSETS MORTGAGED TO THE BANK UNDER THE SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002
The undersigned as Authorised Officer of State Bank of India has taken over possession of the following properties u/s 13(4) of the SARFAESI Act. Public at large is informed that E-auction (under SARFAESI Act, 2002) of the charged properties in the below mentioned case for realisation of Bank's dues will be held on "AS IS WHERE IS BASIS AND AS IS WHAT IS BASIS"

1
Branch: Retail Assets Small and Medium Centre, Palakkad BRANCH, Name & Address of the Borrower: 1) Smt. Alamelu Krishnamoorthy and Sri Venkitchalam K G Sreevenkittam, Double Street, Keralapuram, Koduvayur Palakkad
The secured debt for recovery of which the property is to be sold: **Rs. 18,73,266/- as on 26.02.2020 + interest thereon w.e.f. 26.02.2020 + expenses & costs.**

Description immovable secured assets to be sold:
All that parcel of the property consisting of 1.6% undivided share in 31.83 Cents with 899 Sqft as per approved plan (1150 as per sale deed and in site incl. 251 Sqft with temporary roofing) Flat No101, Door No/1435-4 in Palakkad Municipality, Palakkad Registered in the name of Smt. Alamelu Krishnamoorthy & Sri Venkitchalam. Bounded on, North: Property of Majeed Haji & Aiysha, East: National Highway & Property of Balakrishna Iyer, South: Property of Devakiamma and property of Shahid, West: 5 metre wide municipal Road

Reserve Price: Rs 19,60,000/- (Rupees Nineteen Lakhs sixty thousand only)
EMD: Rs 1,96,000/- being the 10% of Reserve price to be remitted by way of Demand Draft draw in favour of State Bank of India, RASMECC, PALAKKAD, account (ALAMELU KRISHNAMOORTHY) drawn on any Nationalised or Scheduled Bank
Bid Increment Amount: Rs. 10,000/- (Rupees ten Thousand Only)

2
Branch: RASMECC, Palakkad, Name & Address of the Borrower: Mr. SANTHOSH KUMAR, Proprietor M/s SINI TRADERS, DIAMOND CITY, SWASTHI NAGAR, YAKKARA JUNCTION, PALAKKAD residing at KULANGARAKKAL HOUSE THEMNKURRISIP O, PALAKKAD
The secured debt for recovery of which the property is to be sold: **Amount-Rs. 13,08,669/- as on 26.02.2020 + interest thereon w.e.f. 26.02.2020 + expenses & costs.**

Description immovable secured assets to be sold:
All that parcel of the property consisting of 0.1018 Hectres of land comprised in Sy No. 184, 5 of Thenkurussi Desam, Peruvamba Village, Palakkad Taluk, Palakkad District in the ownership of Sri. Santhosh Kumar S/o Subramanian residing at Kulangarakalam House, Thenkurissi P O, Palakkad - 678671 vide title deed no. 2091/2015 of Koduvayur SRO within the following boundaries, Bounded on, North: Property of Chandran & MPP Canal, East: Property of Janardhanan, South: Property of Preetha, West: Malampuzha Canal

Reserve Price: Rs 33,93,000/- (Rupees Thirty three lakhs ninety three thousand only)
EMD: Rs 3,39,300/- being the 10% of Reserve price to be remitted by way of Demand Draft draw in favour of State Bank of India, RASMECC Palakkad, account (M/s SINI TRADERS) drawn on any Nationalised or Scheduled Bank
Bid Increment Amount: Rs. 10,000/- (Rupees ten Thousand Only)

Date & Time of e-Auction: 06.04.2020; Time: 12.00 p.m to 1.00 p.m
Unlimited Auto extension of 5 Minutes for each bid. If the bidding continues till the sale is concluded.
Deposit through DD in favour of SBI RASMECC PALAKKAD

Inspection of properties: From 1.00 A.M to 3.00 P.M on working days under prior appointment
Date and Time for submission of bid with EMD & KYC Documents: On or before 03.04.2020, 4.00 p.m

Terms and Conditions: E-Auction is being held on "AS IS WHERE IS" and "AS IS WHAT IS BASIS" and will be conducted "Online". The auction will be conducted through the Bank's approved service provider M/s e-Procurement Technologies Ltd. A 2011208, Wall Street II, Opp. Orient Club, Near Gujarat College, Ahmedabad-380006 at the web portal <https://sbiauctiontigger.net> Contact Person Mr. Madhusudan Nair Mob No. 09686999578 and Mr. Kamal Nair, Mob No. 6351896646; e-mail: kerala@auctiontigger.net and madhusudan@auctiontigger.net. (Property details also available in www.auctiontigger.in) E-Auction Tender document containing online e-auction bid application, Declaration, General Terms and Conditions of online e-auction sale are available in the said web portal. To the best of knowledge and information of the Authorised Officer, there is no encumbrance on the property. However, the intending bidders should make their own independent enquiries regarding the encumbrances, title of property put on auction and claim(s) affecting the property, prior to submitting their bid. The e-Auction advertisement does not constitute and will not be deemed to constitute any commitment or any representation of the Bank. The property is being sold with all the existing and future encumbrances' whosoever known or unknown to the Bank. The Authorised Officer/ Secured Creditor shall not be responsible in any way for any third party claimed rights/claims. No conditional bid will be accepted. Intending bidders shall have a valid Digital Signature Certificate issued by the competent authority and email id for participation in the e-auction. The successful bidder will have to pay 1% GST. The sale shall be subject to Rules/Condition: prescribed under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002. (*terms and conditions of the e-auction are published in the following websites. <https://sbi.auctiontigger.net>, www.sbi.co.in and www.tenders.gov.in www.auctiontigger.in

Sd/- Madhavikutty K. K.
Authorised Officer,
State Bank of India, RASMECC, Palakkad

FORM A PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF GREENS FARM TECH PRIVATE LIMITED

RELEVANT PARTICULARS

1 Name of Corporate Debtor	GREENS FARM TECH PRIVATE LIMITED
2 Date of Incorporation of Corporate Debtor	02/02/2009
3 Authority under which Corporate Debtor is incorporated / registered	RCC-Bangalore
4 Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U01403KA2009PTC049017
5 Address of the Registered office and Principal office (if any) of corporate debtor	325/1, RMV EXTENSION, 5TH CROSS, 14TH MAIN, SADASHIVA NAGAR BENGALURU KA 560080 IN
6 Insolvency commencement date in respect of Corporate Debtor	20.02.2020 (Copy of order received by IRP on 28.02.2020 from Counsel of Financial Creditor)
7 Estimated date of closure of insolvency resolution process	27.08.2020
8 Name and registration number of the insolvency professional acting as interim resolution professional	JUGRAJ SINGH BEDI IBBI/PA-001/IP-P00731/2017-18/11208
9 Address and e-mail of the interim resolution professional, as registered with the Board	JSBA House, 1250 Ground Floor Mukherjee Nagar Delhi-110009 Email: kt.jbsba@gmail.com
10 Address and e-mail to be used for correspondence with the interim resolution professional	JSBA House, 1250 Ground Floor Mukherjee Nagar Delhi-110009 Email: kt.jbsba@gmail.com
11 Last date for submission of claims	13.03.2020
12 Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Unsecured Financial Creditors
13 Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	a) Name: C RAMADURAI Regd. No.: IBBI/PA-001/IP-P00834/2017-18/11392 b) Name: Rajghandran L Regd. No.: IBBI/PA-001/IP-P00221/2017-2018/10420 c) Name: Hem Chandra Regd. No.: IBBI/PA-003/IP-N00155/2018-19/11845
14 (a) Relevant Forms (b) Details of authorized representatives are available at:	Web Link: https://ibbi.gov.in/home/downloads 1. Name: Mr. C RAMADURAI Address: Flat no 301, Topaz Block Estem Heritage Apartments Rose garden road, JP Nagar 5th Phase, Bangalore - 560078 Email: crr2722@icai.org 2. Name: Rajghandran L Address: 24/2/02, First Floor, 4th, main K.G. Nagar, Bangalore-560019 Email: carajghandran@gmail.com 3. Name: Hem Chandra Address: 5/71, Maruthi, 6 Main (between 13th and 15th cross Malleswaram, Bangalore Email: hemchandra@gmail.com

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the GREENS FARM TECH PRIVATE LIMITED on 20.02.2020. Copy of order received by IRP from Counsel of Financial Creditor on 28.02.2020. The creditors of GREENS FARM TECH PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 13.03.2020 to the interim resolution professional at the address mentioned against entry No. 10. The Financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No. 13 to act as authorized representative of the class (specify class) in Form C. Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
JUGRAJ SINGH BEDI
(Interim Resolution Professional)
IBBI/PA-001/IP-P00731/2017-18/11208

Date : 29.02.2020
Place : Delhi

Form G INVITATION FOR EXPRESSION OF INTEREST
(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Relevant particulars

1 Name of the corporate debtor	M/s. Makro Cast Private Limited
2 Date of Incorporation of Corporate Debtor	26/07/2004
3 Authority under which Corporate Debtor is incorporated / registered	Companies Act 1956, ROC Vijayawada
4 Corporate identity number/limited liability identification number of corporate debtor	U27109AP2004PTC043747
5 Address of the registered office and principal office (if any) of the Corporate Debtor	S-6F, Geetanjali Apartments, Tikkle Road Mogalrajapuram, Vijayawada, Krishna District, Andhra Pradesh 520 010
6 Insolvency commencement date in respect of Corporate Debtor	13th December 2019 (Order pronounced on 16th December 2019)
7 Date of invitation of expression of interest	2nd March, 2020
8 Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought from: kammulaprabhakar@hotmail.com
9 Norms of eligibility applicable under section 29A are available at:	Details can be sought from: kammulaprabhakar@hotmail.com
10 Last date for receipt of expression of interest	17th March, 2020
11 Date of issue of provisional list of prospective resolution applicants	27th March, 2020
12 Last date for submission of objections to provisional list	1st April, 2020
13 Date of issue of final list of prospective resolution applicants	11th April, 2020
14 Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	1st April, 2020
15 Manner of obtaining request for resolution plan, evaluation matrix, information memorandum and further information	The Resolution Professional will share the documents through electronic mail only and in accordance with the provisions of Code and the Regulations made there under
16 Last date for submission of resolution plans	1st May, 2020
17 Manner of submitting resolution plans to resolution professional	Manner shall be specified in the Request for Resolution Plans. (RFRP)
18 Estimated date for submission of resolution plan to the Adjudicating Authority for approval	31st May, 2020
19 Name and registration number of the resolution professional	Prabhakar Rao Kammula IBBI/PA-001/IP-P01467/2018-2019/12339
20 Name, Address and e-mail of the resolution professional, as registered with the Board	Prabhakar Rao Kammula 39-4-1, S5 Koduru Enclave, Pithaiah Street, Labipet, Vijayawada 520 010, Andhra Pradesh E-Mail: kammulaprabhakar@hotmail.com
21 Address and email to be used for correspondence with the resolution professional	39-4-1, S5 Koduru Enclave, Pithaiah Street Labipet, Vijayawada 520 010, Andhra Pradesh. E-Mail: kammulaprabhakar@hotmail.com Mobile: 98481 24608
22 Further details are available at or with	Kammulaprabhakar@hotmail.com
23 Date of publication of Form G	2nd March, 2020

Notes:
1. The RP/COG shall have discretion to change the criteria for the EOI at any point of time.
2. RP/COG reserves the right to cancel or modify the process / application without assigning any reason and without any liability whatsoever.

Date: 02.03.2020
Place: Vijayawada

PRABHAKAR RAO KAMMULA
Resolution Professional
of Makro Cast Private Limited
Registration No.: IBBI/PA-001/IP-P01467/2018-2019/12339

SOUTH WESTERN RAILWAY
E-TENDER NOTICE No. 238-H-M-D -LCOO-ADVT dated 25.02.2020
The undersigned, on behalf of the President of India, invites E-tenders for the following work:

Name of Work	Approx. Value
Contract for display of commercial advertisement by way of branding on 10 Nos. of HHP Diesel loco motives maintained in Diesel loco shed, Hubballi for period of five years.	Rs. 1,14,33,080/-

Last date for submission of bids: 31.03.2020 up to 11:00 Hrs.
For details log on: www.reps.gov.in
Divisional Mechanical Engineer / Diesel South Western Railway, Hubballi
PUB/435/AM/PR/SWR/2019-20

STATE BANK OF INDIA
SME CENTRE, SECUNDERABAD, PATNY CENTRE, SECUNDERABAD - 500003, Ph: 049 27883524, Email: sbi.051915@sbi.co.in
PUBLIC NOTICE FOR AUCTION OF VEHICLES SALE
LAST DATE & TIME OF SUBMISSION OF QUOTATION AND DOCUMENTS 07.03.2020 5.00 P.M
AUCTION SALE NOTICE
Quotations are invited for Auction of below mentioned Cars of our borrowers on 10.03.2020 in "as it where is" condition. These Vehicles are in SCRAP CONDITION have been financed by various branches linked to SME CENTRE and as the borrowers defaulted in payment of EMIs, Bank has seized the cars and the same are being auctioned on the date given below.

BATCH - I	VEHICLE QUANTITY	VEHICLE MAKE	SCRAP VALUE	EMD	AMOUNT	TIMING	CONTACT NO
	21	TATA INDICA	208000	21000	11.00 AM	9052252234	

BATCH - II	VEHICLE QUANTITY	VEHICLE MAKE	SCRAP VALUE	EMD	AMOUNT	TIMING	CONTACT NO
	15	TATA INDICA	145000	15000	11.30 AM	9052252234	
	1	INNOVA	30000	3000	11.30 AM	9052252234	
		TOTAL	18000				

BATCH - III	VEHICLE QUANTITY	VEHICLE MAKE	SCRAP VALUE	EMD	AMOUNT	TIMING	CONTACT NO
	21	TATA INDICA	204000	21000	12.00 NOON	9052252234	
	1	INNOVA	35000	4000	12.30 P.M.	9052252234	
		TOTAL	25000				

Terms and Conditions of Auction: (1) Auction is being held on 10.03.2020 in "AS IS WHERE IS BASIS" and will be conducted "OFF-ONLINE". Auction Tender Document containing auction bid form (Annexure-II, Annexure-III), Declaration, General Terms and conditions of auction sale (2) To the best of knowledge and information of the Authorized Officer, there is no encumbrance on the movable properties. However, the intending bidders should make their own independent enquiries regarding the encumbrances, title of the movable property/ies put on auction and claim(s)/right(s)/dues/ affecting the movable property, prior to submitting the bid. The Auction advertisement does not constitute and will not be deemed to constitute any commitment or any representation of the bank. The authorized Officer / Secured Creditor shall not be responsible in any way for any third party claims / right / dues. (3) The EMD shall be payable through NEFT / RTGS in the following Account: 32258269234 "SBI SMEC AUCTION EMD ACCOUNT", Name of the Branch: State Bank of India, OLD MLA QUARTERS BRANCH, Hyderabad, IFSC Code: SBIN001880, before 5 PM on 07/03/2020. The successful bidder has to pay the remaining amount immediately after auction on the same day to the above mention account, otherwise EMD amount already paid will be forfeited and the bank will be a liberty to conduct re-auction of the movable property. (4) The sale shall be subject to rules / conditions prescribed by the bank, and the Bank reserves the right to accept or reject any/all offers without assigning any reasons therefore. (5) Vehicles will be displayed at GOSHAMAHAL POLICE GROUND ON 06.03.2020 (6) Date and time for submission / uploading of request of participation / KYC documents / proof of EMD payment etc: before 5.P.M on 07/03/2020.
Date: 02-03-2020
Place: Secunderabad
Sd/- Authorised Officer,
State Bank of India

Form G INVITATION FOR EXPRESSION OF INTEREST
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1 Name of the corporate debtor	BRIPRANL INDUSTRIES LIMITED
2 Date of incorporation of corporate debtor	10/04/1974
3 Authority under which corporate debtor is incorporated / registered	Registrar of Companies (Kolkata, West Bengal)
4 Corporate identity number / limited liability identification number of corporate debtor	U52335WB1974PL029085
5 Address of the registered office and principal office (if any) of Corporate Debtor	22, BIPLABI RASHI BEHARI BOSE ROAD, KOLKATA - 700001, WB, IN.
6 Insolvency commencement date in respect of Corporate Debtor	(date of the 18.12.2019)
7 Date of invitation of expression of interest	02.03.2020
8 Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Please send an email to cirp.brpranl@gmail.com
9 Norms of eligibility applicable under section 29A are available at:	Please send an email to cirp.brpranl@gmail.com refer section 29A of the Insolvency and Bankruptcy Code, 2016.
10 Last date for receipt of expression of interest	17.03.2020
11 Date of issue of provisional list of prospective resolution applicants	27.03.2020
12 Last date for submission of objections to provisional list	01.04.2020
13 Date of issue of final list of prospective resolution applicants	11.04.2020
14 Date of issue of information memorandum, evaluation matrix and request for resolution plans (RFRP) to prospective resolution Applicants	01.04.2020
15 Manner of obtaining request for resolution plan, evaluation matrix, information memorandum and further information	As per the provisions of Regulation 36B (1) of the Insolvency & Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 and further information can be obtained by sending a request email at cirp.brpranl@gmail.com
16 Last date for submission of resolution plans	01.05.2020
17 Manner of submitting resolution plans to resolution professional	a) In Electronic mode at the mail id mentioned in Serial No. 21 AND b) By Hand delivery at the address mentioned in the Serial No. 21.
18 Estimated date for submission of resolution plan to the Adjudicating Authority for approval	31.05.2020
19 Name and registration number of the Resolution Professional	Mr. Abhijeet Jain Registration No.: IBBI / IPA-002 / IP - N00173/ 2017-18 / 10445 Abhijeet Jain; Diamond Chamber, 4, Chowringhee Lane, Block I, 4th Floor, R. No. 4M, Kolkata - 700016 Email id: ajassoo@rediffmail.com
20 Name, Address and email of the Resolution Professional, as registered with the Board (IBBI)	Diamond Chamber, 4, Chowringhee Lane, Block I, 4th Floor, R. No. 4M, Kolkata - 700016 Email id: ajassoo@rediffmail.com
21 Address and email to be used for correspondence with the Resolution Professional	Diamond Chamber, 4, Chowringhee Lane, Block I, 4th Floor, R. No. 4M, Kolkata - 700016 Email id: ajassoo@rediffmail.com
22 Further Details are available at or with	This can be obtained by sending a request email at cirp.brpranl@gmail.com
23 Date of publication of Form G	02.03.2020

Notes-
(1) The Resolution Professional / Committee of Creditors shall have the discretion to change the criteria for the EOI at any point of time.
(2) The Resolution Professional / Committee of Creditors reserve the right to accept / modify / Issue fresh EOI or extend timeline, without assigning any reason and without any liability whatsoever.
(3) Estimated date of closure of Corporate Insolvency Resolution Process period is 15th June, 2020. The aforesaid timeline shall be subject to extension, if any sought and granted by the Adjudicating Authority under section 12 of the Code.
ABHJEET JAIN
Place : Kolkata
Date : 02.03.2020
Resolution Professional of Bripranl Industries Limited
Reg. No. IBBI/PA-002/IP-N00173/2017-18/10445

RBL BANK LTD
Administrative Office: 1st Lane, Shahpuri, Kolhapur-416001. Branch Office: RBL BANK LTD at Sai Kalyani Tower, Accord Business Center, 105/56, Gopathi Narayanaswami Chetty Road, T Nagar, Chennai, Tamil Nadu 600017

DEMAND NOTICE UNDER SECTION 13(2) OF THE SARFAESI ACT, 2002

You the below mentioned Borrower and Co-borrower/Guarantor have availed loan from The Royal Bank of Scotland N.V. (Earlier known as ABN AMRO Bank N.V.) by mortgaging your immovable property. You the below mentioned Guarantor have stood guarantee in respect of the said loan so availed. Consquesto to default committed by you all, your loan account has been classified as Non-Performing Asset. RBS N.V. has vide Deed of Assignment dated 16.11.2013 assigned loan to in to/in favour of **RBL BANK LTD (Bank)** all its rights, title and interests, benefits, dues receivable from you under/in respect of the captioned loan agreement alongwith the underlying security interest created in respect of immovable properties for repayment of the same.

Sl. No.	Name and Address of the Borrower, Co-Borrower /Guarantor/Mortgagor	Loan Account No. and Loan Amount	Details of the Security to be Enforced	Demand Notice Date	Amount Due in Rs.
1.	MR. M MOHAMMED YAKOOB, DOOR NO. 14, S.S.V KOLI STREET, SRI SHAKTHI NAGAR, ARUMBAKKAM, CHENNAI 600106. ALSO AT: 8/51, RAMNAD ROAD, DEVIPATTINAM, RAMNAD 623514. ALSO AT: #63, NEW # 190, 100 FEET ROAD, SRI SHAKTHI NAGAR, ARUMBAKKAM, CHENNAI-600106 (Borrower, Mortgagor and Guarantor) MRS. S SITHI OLINA, DOOR NO. 14, S.S.V KOLI STREET, SRI SHAKTHI NAGAR ARUMBAKKAM, CHENNAI 600106 (Co-Borrower)	Loan Account No. 9197572 Loan Sanctioned Ru. 16,80,000/- (RUPEES SIXTEEN LAKH EIGHTY THOUSAND ONLY)	SCHEDULE-A: All that piece and parcel of vacant land, measuring 3315 Sq.ft., situated in "SREE SAKTHI NAGAR Main Road", Arumbakkam, Chennai-106, comprised in T.S.No.5/2, Presently T.S.No.5/64, as per Patta, in Block No. 12 of Arunbakkam Village, Egmore Nugambakkam Taluk. NORTH BY: Land belonging to Indraprakash; SOUTH BY: Land belonging to Ravichandran; EAST BY: Sri Shaktinagar Main Road; WEST BY: Land belonging to Varlakshmi. Lies within the jurisdiction of Egmore-Nungambakkam Taluk, and within the limits of S.R.O Kodambakkam and Registration district of Central Chennai. SCHEDULE-B: All that piece and parcel of vacant land, measuring 3300 Sq.ft., situated in "SREE SAKTHI NAGAR Main Road", Arumbakkam, Chennai-106, comprised in T.S. No. 5/2, Presently T.S.No. 5/56 as per Patta in Block No. 12 of Arunbakkam Village, Egmore Nugambakkam Taluk. NORTH BY: Land belonging to P. Vedavalli; SOUTH BY: Land belonging to K Shanthi & her Sons; EAST BY: Sri Shaktinagar Main Road; WEST BY: Land belonging to Varlakshmi. Lies within the jurisdiction of Egmore-Nungambakkam Taluk, and within the limits of S.R.O Kodambakkam and Registration district of Central Chennai. SCHEDULE-C: 1013 sq.ft undivided share in the Schedule 'A' & 'B' mentioned property. SCHEDULE-D: Flat No. F2, F3, F4 First floor, measuring 2061.5 sq.ft., including common area (subject to final measurement). Owned by MR. M MOHAMMED YAKOOB.	26.02.2020	Rs. 9,91,150.91/- (Rupees Nine Lakh Ninety One Hundred Fifty And Ninety One Paise Only) with further interest and charges thereon.